## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## 6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED 12.05.2021 (WEDNESDAY) CHENNAI BENCH (VIRTUAL MODE) 10.25AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh., Member (Technical)

## For Judgment:

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (CH) (Ins) No. 50/2021/TR	Regional Provident Commissioner, Warangal Vs Vandana Garg & another	Manish Dhir	Rajeev K Panday K Gowtham Kumar Sricharan Rangarajan – R1 Alwin Godwin – R2
2.	Comp App. (AT) (Ins) (CH) No. 01/2021	Lakshmi Narayan Sharma Vs Punjab National Bank & others	Suraj Prakash Mrinal Lotoria Priyanak Solanki Deepika Murali Anusha Peri	T. Ravichandran— R1 T. S. N. Raja IRP –R2

## Copy to:

By the order of Hon'ble Member (J)

1. Notice Board

2. Website: <a href="www.nclat.nic.in">www.nclat.nic.in</a> (Chennai Bench)